

3  
O.A. NO. 74/2009

30.3.11.

Hon'ble Justice shri Alok Kumar Singh, Member (J)  
Hon'ble Shri S. P. Singh, Member (A)

Shri G. K. Singh, learned counsel for the respondents has sent illness slip.

List on 1.6.11.

  
Member (A)

  
Member (J)

v

01.06.11

~~NO SITTING OF DB LIST ON 23.08.11.~~

OR  
Subp. C.A. has  
been filed on  
30/8/11  
10/9/11

  
Alok  
Singh  
BVC

O.A. No.74/09

✓ 23.8.2011

List revised. Nobody is responding for the applicant. Sri Ajai Kumar Pandey for Sri G.K. Singh, counsel for respondents is present.

O.A. is dismissed in default and for non-prosecution.

  
(S.P. Singh)  
M(A)

  
(Justice Alok K Singh)  
M(J)

Girish/-

OR  
~~copy of order~~  
dated 23-8-2011  
Delivered  
24-8-2011